

**Setting up of Power Project Near
Basundhara Coal Field**

137. KUMARI FRIDA TOPNO : Will the Minister of POWER be pleased to state:

(a) whether the Government propose to set up a power plant at Gopalpur near Vasundhara coal mines;

(b) if so, the details thereof;

(c) whether the Government have received any proposal from any private power producer in this regard;

(d) if so, the details thereof; and

(e) the steps being taken to encourage private power producers to set up a power project near the coal mines?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH) : (a) and (b) There is no proposal under consideration of any PSU of the Central Government to set up a power plant at Gopalpur near Basundhara coal mines.

(c) and (d) No, Sir.

(e) Location of a power project is decided taking into account availability of several inputs, besides the fuel. Nevertheless, as a general policy, coal pit-head stations are being encouraged.

[Translation]

Declaration of Pakistan as Terrorist State

138. KUMARI UMA BHARATI :
SHRI VIJAY GOEL :

Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to request big powers of the world including USA to declare Pakistan as a 'Terrorist State' in view of continued abetment and support to terrorists by Government of Pakistan;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALEEM IQBAL SHERVANI): (a) to (c) It is the consistent policy of Government to keep the international community regularly informed of the factual position regarding Pakistan's support and promotion of terrorist activities directed against India. There is widespread

recognition of Pakistan's support to terrorism. The recent designation by the US Government of Harkar-ul-Ansar, a Pakistan based organisation, as a terrorist organisation is a recognition of the involvement of such organisations, operating from Pakistan, in terrorism.

Government have, in discussions with Pakistan, conveyed their serious concerns about Pakistan's continued support to terrorism, and have impressed upon Pakistan to put an end to such hostile activity. Government would continue taking all measures to counter Pakistan's support to terrorism directed against India.

[English]

MOU between Himachal Pradesh and Rajasthan

139. SHRIMATI VASUNDHARA RAJE : Will the Minister of POWER be pleased to state:

(a) whether any Memorandum of Understanding (MOU) has been signed between the State of Rajasthan and Himachal Pradesh on execution and sharing of power of Kol dam and Parbati Hydro Electric Power Project;

(b) if so, the details thereof;

(c) whether Rajasthan has not yet received its due share from the project; and

(d) if so, the steps taken by the Union Government to ensure appropriate share to Rajasthan as per the agreement?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH) : (a) and (b) The details regarding the Memorandum of Understanding (MOU) relating to Kol Dam Hydroelectric Project signed between Rajasthan and Himachal Pradesh in 1981 and the MOU relating to Parbati Hydroelectric Project signed amongst the State Governments of Gujarat, Rajasthan, Haryana, Delhi and Himachal Pradesh in 1992 are given in the statement attached.

(c) and (d) The agreement in respect of Kol Dam, according to the Government of Himachal Pradesh, fell through due to problems in firming up the funding modalities. The Kol Dam Project is now intended to be executed in the private sector by the Government of Himachal Pradesh.

The implementation of the Prabati HE Project is held up due to non-resolution of the demand made by Himachal Pradesh for enhancement of their share in equity from 5 per cent to 25 per cent with corresponding benefits in sharing of power.